



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

Subject:-Transfers and postings.

Order No: 121 -LD(Estt) of 2018.  
Dated : 31 - 05 - 2018.

In the interest of administration, sanction is accorded to the following transfers and postings of the Junior Assistants in the Department with immediate effect:-

1. Mr. Lucky Khajuria, Junior Assistant presently posted in the District Litigation Office, Samba is transferred and posted in the office of Public Prosecutor, Samba against available post;
2. Mr. Mohd Irfan, Junior Assistant presently posted in the office of Public Prosecutor, Udhampur is transferred and posted in the District Litigation Office, Samba vice Mr. Lucky Khajuria;
3. Mtr. Suriya Bashir, Junior Assistant presently posted in the Department of Law, Justice and Parliamentary Affairs is attached in the District Litigation Office, Anantnag till further orders;
4. Mr. Depinder Singh, Junior Assistant under orders of transfer in the office of Presiding Officer, MACT, Jammu is posted in the office of Public Prosecutor, Udhampur vice Mr. Mohd Irfan;
5. Mr. Deepak Gupta, Junior Assistant under orders of transfer adjustment in the Department is posted in the District Litigation Office, Jammu against available post;
6. Mr. Ishfaq Hamid Thooker, Junior Assistant under orders of adjustment in the Department is posted in the District Litigation Office, Kulgam against available post;

7. Ms. Mudasir Bano, Junior Assistant under orders of adjustment in the Department is posted in the State Human Rights Commission, Srinagar alongwith the post. Her services are placed at the disposal of Standing Counsel of the Commission; and
8. Mr. Herbind Kumar, Junior Assistant under orders of adjustment in the Department is posted in the District Litigation Office, Rajouri. However, he shall work in the office of Public Prosecutor, Rajouri till further orders.

The above said officials are deemed to have been relieved from the date of issuance of this Order.

*General Secretary*

*Special Secretary to Government,  
Department of Law, Justice and Parliamentary Affairs.*

No: - LD (Estt) 2016/28.

Dated: 31 - 05 - 2018.

Copy to the:-

1. Presiding Officer, MACT, Jammu.
2. Secretary, State Human Rights Commission.
3. Concerned Deputy Commissioner, \_\_\_\_\_.
4. Director Litigation, Kashmir/Jammu.
5. Director Finance, Department of Law, Justice and Parliamentary Affairs.
6. Concerned District Litigation Officer, \_\_\_\_\_.
7. Public Prosecutor, Udhampur/Samba/Rajouri.
8. Concerned officials for compliance.
9. Order file/File concerned.